

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 122
CA No. 05/JPR/2021
CA No. 49/JPR/2022
CP No. 156/241-242/JPR/2020
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Pawan Kumar Goyal and Ors. ...Petitioners
Versus
Mentor Home Loans India Ltd. & Ors. ... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Amol Vyas, Adv.
Samay Maheshwari, Adv.
Prakul Khurana, Adv.
Akshay Sharma, Adv.

For the Respondent : Sandeep Pathak, Adv.
Vartika Mehra, Adv.
Saurabh Jain, Adv.
Shivangshu Naval, Adv.
Akanksha Noval, Adv.
Sagrika Joshi, Adv.

ORDER

List the matter on 04.06.2024 at 03:00 PM.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 16, 2024

M.S.